PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH

Sub: High Court of Andhra Pradesh — Sri M. Gurunath, Senior Civil Judge, Srikalahasthi, Chittoor District, who is directed to work in High Court of Andhra Pradesh — Allotment of subject - Orders — Issued.

Ref: High Court's Proceedings Roc.No.268/2020-Estt., dated 23.10.2020.

ORDER: ROC.No.268/2020-Estt., dated 02.11.2020

The Hon'ble the Chief Justice is pleased to pass the following order:

Sri M. Gurunath, Senior Civil Judge, Srikalahasthi, Chittoor District, who is directed to work in High Court of Andhra Pradesh, is assigned all Protocol works.

REGISTRAR GENERAL

To The officer

Copy to:

- 1. The Prl. Pvt. Secretary to the Hon'ble Chief Justice (for placing before the Hon'ble the Chief Justice).
- 2. The Personal Secretaries to the Hon'ble Judges (for placing before their Lordships).
- 3. The Registrars, High Court of Andhra Pradesh.
- The Registrar (I.T.-cum-C.P.C.), High Court of Andhra Pradesh.
 (with a request to upload the proceedings in the official Website of High Court)
- 5. All the Unit Heads, Andhra Pradesh.
- 6. The Member Secretary, A.P. State Legal Services Authority.
- 7. The Secretary, High Court Legal Services Committee.
- 8. All the Officers, High Court of Andhra Pradesh.
- 9. The Section Officers concerned.
- 10. The I/c. Overseer, High Court of Andhra Pradesh.